

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 320

IA-2317/2024,

In

IB-1185(ND)/2019

IN THE MATTER OF:

M/s. Oswal Minerals Ltd.

.... Petitioner/Applicant

Vs.

M/s. Satellite Cabels Pvt. Ltd.

.... Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 03.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI,
HON'BLE MEMBER (TECNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Suspended : Mr. Pankaj Garg Adv.
Director Vinay

ORDER

Due to paucity of time, the matter is adjourned to **26.07.2024.**

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(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Malik